HIGH COURT OF ANDHRA PRADESH AT AMARAVATI TENDER NOTIFICATION

R.O.C.No.155/2019-CPS dated: 25.01.2021

The High Court of Andhra Pradesh at Amaravati proposes to take 225 (two hundred and twenty five only) Nos. of duplex networking Monocrome Laser Jet printers for the use of High Court under Managed Printing Solution (on hire basis) for a period of one (1) year commencing from 01.04.2021 to 31.03.2022 (both days inclusive). Interested bidders can submit their sealed quotations for supply and installation of 225 (two hundred and twenty five only) Nos. of Monocrome Laser Jet printers (duplex networking) under Managed Printing Solution (on hire basis) for use in the High Court of Andhra Pradesh. The specifications of the Monochrome laser Jet Printers are shown as under:

MONOCROME LASERJET PRINTER SPECIFICATION

SL. NO.	DESCRIPTION			REMARKS
1.	Printer type	:	Monocrome Laserjet printer (Duplex Network)	Equivalent or higher side
2.	Print Speed	:	Minimum 16 to 25 pages per minute	
3.	Tray Capacity	:	100 sheets and above	Equivalent or higher side
4.	No. of Trays	:	02 Nos.	Equivalent or higher side
5.	Paper Supported	:	A4 and Legal Sizes The printer should support all Makes of locally available paper (A4 & Legal) between 75-90 GSM.	
6.	Connectivity	:	USB 2.0 and above	
7.	Support OS	:	Compatibility of all Operating Systems viz., Windows XP/Vista/Windows 7, Windows 8, Windows 10, Windows 2003, Mac, all versions of Linux and Ubuntu	
8.	Driver CD/DVD	:	All Driver software in CD/DVD media	
9.	Monthly print volume	:	1500 pages or above	



TERMS AND CONDITIONS

- 1. Bidder should have at least 3 years of experience in the field of providing Managed Printing Solutions for the Model which is offered and proof shall be enclosed to the bid.
- 2. The bidder shall demonstrate the model offered by it on a data to be fixed by the High Court.
- 3. The Bidder should have Registered Head Office/Branch Office in Vijayawada or nearby places for quick replacement of toner cartridges, spares, etc., at High Court.
- 4. Bidder should enclose copies of valid registration of V.A.T., GST, PAN No. and Service Tax etc.
- 5. The successful bidder has to take necessary steps for supply and maintenance of printers offered by replacement of **OEM Certified Original**Toner Cartridges, replacement of defective printers, spares including plastic parts.
- 6. The High Court only provides electrical power to printer and stationery.
- 7. The successful bidders will have to furnish unconditional bank Guarantee @ 10% of work order to the High Court of Andhra Pradesh at Amravati valid for a period of one year and it shall be furnished within 15 working days from the date of issuing of work order, towards performance guarantee.
- 8. Price indicated shall be inclusive of all taxes applicable, and shall be per printer per month.
- 9. The price quoted shall be valid for a period of one year from the date of work order without any escalation irrespective of any changes in taxes etc.
- 10. The amount will be paid to the successful bidder in every succeeding month through CFMS and the amount will be directly credited to the account of the successful bidder.
- 11. The Registrar (IT-cum-CPC) may at his discretion ask the bidder for clarification of their bids including price.
- 12. The Registrar (IT-cum-CPC) reserves the right to accept or reject any bid or all the bids without assigning any reasons.
- 13. The successful bidder shall enter into MoU/Agreement with the High Court of Andhra Pradesh at the time of issuing work order duly mentioning all the terms and conditions.
- 14. The successful bidder shall keep two (2) skilled technicians at his cost for maintaining the printers and changing the toner cartridges and other issues if any relating to printers in the High Court and all other locations specified by the High Court.

Jan affords 1

15. The successful bidder shall maintain buffer stock of OEM certified printer cartridges in the High Court stock room.

The intending bidders shall submit their sealed quotations according to above specifications to the undersigned on or before **10.02.2021** by **4:00 PM**. Technical bids will be opened on **11.02.2021** at **11:30** AM and financial bids will be opened on **12.02.2021** at **11:30** AM. The bidder has to submit Technical bid and Commercial bid in separate sealed covers in the office of the Registrar (IT-cum-Central Project Coordinator), high Court of Andhra Pradesh at Amaravati.

ADDRESS:

REGISTRAR (IT-CUM-CENTRAL PROJECT COORDINATOR),
HIGH COURT OF ANDHRA PRADESH,
NELAPADU,
GUNTUR DISTRICT,
ANDHRA PRADESH – 522237. Phone Number 0863-2372727

NELAPADU DT:25.01.2021

(IT-cum-CENTRAL PROJECT COORDINATOR)